

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:892
ANSWERED ON:24.02.2006
COMPULSORY VOTING
Chowdhury Shri Adhir Ranjan

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to make voting compulsory, for all the eligible voters in the country;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ)

- (a) : No, Sir.
- (b) and (c): Do not arise.